

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.1842  
TO BE ANSWERED ON 10-12-2015

**Assistance for construction of Toilets**

**†1842. SHRI HARIOM SINGH RATHORE:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether incentive is being provided to Above Poverty Line (APL) households in addition to Below Poverty Line (BPL)/Scheduled Castes/Scheduled Tribes/other backward class households for construction of individual household latrine in villages of various States/UTs under Swachh Bharat Mission (SBM);
- (b) if so, the number of APL households proposed to be benefited under the said mission over the next three years along with the financial burden likely to be borne by the Government in this regard, State/UTwise;
- (c) the ratio of administrative expenditure and plan expenditure under SBM during each of the last three years;
- (d) whether the outcome of planned expenditure as against administrative expenditure has been satisfactory, if so, the details thereof and if not, the measures being taken to reduce the administrative expenditure; and
- (e) the details of budget allocated for construction of toilets in various States/ UTs of the country during each of the last three years and the current year State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION**

**(SHRI RAM KRIPAL YADAV)**

- (a) Under Swachh Bharat Mission (Gramin) {SBM(G)}, there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

(b) Since Swachh Bharat Mission (Gramin) is a demand driven scheme, hence year-wise targets are not fixed.

(c) The ratio of administrative expenditure and plan expenditure under Nirmal Bharat Abhiyan (NBA)/SBM during each of the last three years is as under :-

<b>Year</b>	<b>% Administrative expenditure to total expenditure</b>
2012-13	3.19
2013-14	3.07
2014-15	1.53

(d) Prior to the launch of Swachh Bharat Mission (Gramin), a maximum of 4% administrative expenditure was allowed under NBA. This has been reduced to 2% since the launch of Swachh Bharat Mission (Gramin) on 02.10.2014. The outcome of planned expenditure since the launch of Swachh Bharat Mission (Gramin) has spurted, with construction of 88.70 lakh toilets in the first year of launch (02.10.2014 to 02.10.2015) as against an expected outcome of 60 lakh.

(e) Since Swachh Bharat Mission (Gramin) is a demand driven scheme, hence State-wise allocation is not made. However, State/UT-wise, Central share released during the last 3 years and the current year under NBA/SBM(G) is at Annexure-1.

**Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.1842 due for reply on 10-12-2015**

<b>State/UT-wise, Central share released during last 3 years and current year under NBA/SBM(G) (Rs. in Crore)</b>				
<b>State/UT</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16 (Upto 30-11-2015)</b>
ANDHRA PRADESH	98.37	145.24	116.10	101.45
ARUNACHAL PRADESH	9.87	5.19	14.61	12.20
ASSAM	119.43	41.81	185.78	187.67
BIHAR	478.15	0.00	0.00	182.14
CHHATTISGARH	57.32	0.00	28.12	43.02
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	1.05
GUJARAT	39.49	52.64	156.07	134.52
HARYANA	0.00	131.18	5.93	29.53
HIMACHAL PRADESH	16.67	30.50	130.17	4.37
JAMMU & KASHMIR	35.11	39.57	103.08	4.05
JHARKHAND	41.93	0.00	23.05	16.95
KARNATAKA	159.51	65.95	312.57	335.45
KERALA	0.00	43.01	33.97	8.50
MADHYA PRADESH	257.80	660.39	0.00	220.28
MAHARASHTRA	124.09	36.46	236.11	280.83
MANIPUR	35.09	0.00	9.18	8.19
MEGHALAYA	25.40	103.04	0.00	22.47
MIZORAM	4.97	8.06	0.00	3.32
NAGALAND	23.03	0.00	20.87	10.83
ODISHA	0.00	0.00	65.84	143.65
PUDUCHERRY	0.00	0.00	2.00	0.00
PUNJAB	0.00	0.00	0.00	9.15
RAJASTHAN	137.71	0.00	271.57	429.38
SIKKIM	1.59	8.25	3.89	1.93
TAMIL NADU	128.12	311.92	205.12	34.91
TELANGANA	51.86	0.00	105.62	128.39
TRIPURA	4.30	14.01	50.65	15.39
UTTAR PRADESH	256.85	376.32	237.99	462.69
UTTARAKHAND	25.42	5.28	40.52	30.82
WEST BENGAL	306.38	111.47	371.52	575.53
	<b>2438.47</b>	<b>2190.28</b>	<b>2730.33</b>	<b>3438.66</b>